

D.V.C.

2721. Shri P. C. Borooah: Will the Minister of Irrigation and Power be pleased to state:

(a) the number of engineers and technicians lent by the D.V.C. to the Government of West Bengal after the transfer of the barrage and irrigation system of the D.V.C. to the West Bengal Government; and

(b) the final terms of the transfer of the system to that Government?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) No engineers or technicians of the D.V.C. have been loaned to West Bengal. However, West Bengal Government have issued appointment orders to seven Assistant Engineers and twentythree Overseers of the D.V.C. Further selections and appointments are in progress.

(b) 1. The Barrage and Irrigation system of the D.V.C. has been transferred to the Government of West Bengal with effect from 1st April, 1964 for management on agency basis, that is, the expenditure will be borne by the D.V.C. in the first instance but will ultimately be debited to the State Government in accordance with the provisions of the D.V.C. Act.

2. Capital works of the Project including the Third Plan Schemes of extensions and improvements and water courses schemes will now be executed by the State Government on behalf of the D.V.C.

3. The State Government have not so far taken over the management of Navigation Canal as they are examining the implications thereof.

Coal Ash

2722. Shri Subbaraman: Will the Minister of Works and Housing be pleased to state:

(a) whether coal ash can be used in construction of buildings; and

(b) if so, where and how it has been used?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) Yes.

(b) Coal ash in the form of cinders has been used in the construction of buildings at the Chittaranjan Locomotive Works (West Bengal). Coal ash in the form of fly-ash has been used as a pozzolanic material in the construction of the Rihand Dam (U.P.).

Rural Electrification in Orissa

2723. Shri Dhuleshwar Meena: Shri Ramachandra Ulaka:

Will the Minister of Irrigation and Power be pleased to state:

(a) the amount of Central aid, if any, so far granted to Orissa for rural electrification in the State during the Third Five Year Plan period;

(b) the progress so far made in Orissa in that direction during the Third Plan;

(c) whether any special preference has been given to Orissa to popularise use of electricity in agriculture and to subsidise power supply for the purpose during the same period; and

(d) if so, the nature thereof?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Rs. 30 lakhs.

(b) 152 villages have been electrified during the Third Plan upto 31-1-1964.

(c) No.

(d) Does not arise.

कोटा में ग्रामीण की खेती

२७२४. श्री श्रीकार लाल बेरवा :
क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कोटा (राजस्थान) में कई जगह ग्रामीण की खेती बहुतायत से होती है और इससे भारी मात्रा में विदेशी मुद्रा देश को प्राप्त होती है ;